

(d) To ensure timely availability of fertilisers, periodical review meeting are held and remedial measures taken.

#### Statement

Statement Showing Statewise Supply of Urea (ECA Allocation/Availability/Sales) During Rabi 1996-97

(In 000 Mts.)

S.No.	State Name	Estimated		Estimated Sales upto 31.01.97
		Total	Available as on 31.01.97	
1.	Andhra Pradesh	1119.69	890.32	690.78
2.	Karnataka	397.43	288.62	191.57
3.	Tamil Nadu	543.95	438.79	343.79
4.	Gujarat	500.74	389.26	358.97
5.	Madhya Pradesh	716.21	541.79	500.73
6.	Maharashtra	638.77	420.05	330.15
7.	Rajasthan	715.00	516.25	469.14
8.	Haryana	737.00	552.84	496.98
9.	Punjab	1046.14	776.77	703.77
10.	Uttar Pradesh	2768.51	1922.80	1729.72
11.	Bihar	756.63	540.01	465.13
12.	Orissa	194.20	129.28	39.48
13.	West Bengal	661.36	428.48	335.63
14.	Assam+NE State	99.67	47.78	34.95
15.	Others	180.08	116.62	93.77
Total		11075.38	7999.66	6784.56

#### Assistance to Farmers of Bihar

2573. SHRI DINESH CHANDRA YADAV : Will the Minister of AGRICULTURE be pleased to state :

(a) the total concessions and assistance provided to the State Government of Bihar under the various centrally sponsored schemes for the development of agriculture during each of the last three years;

(b) whether the Government propose to increase the quantum of such concessions and assistance; and

(c) if not, the reasons therefor?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) to (c) Funds are released to States for various Central/Centrally Sponsored Schemes based on the proposals received, total allocation in the budget of the Department

and the amount remaining unutilised in a particular state out of earlier releases made.

An assistance of Rs. 17.4 crore, Rs. 7.7 crore and Rs. 15.4 crores was provided to the Government of Bihar under various Central/Centrally Sponsored Schemes for the development of agriculture during the years 1993-94, 1994-95 and 1995-96 respectively.

#### Preservation of Trees

2574. SHRI JAGDAMBI PRASAD YADAV : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the tree plantation scheme is still continuing without any tree preservation scheme resulting in loss of plants/trees; and

(b) if so, the steps proposed to be taken by the Government for the preservation of trees?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) and (b) Afforestation/tree plantation activities are carried out in the country through the schemes of various Central Ministries/Departments such as Ministry of Environment and Forests, Ministry of Rural Areas and Employment, Department of Wastelands Development, Ministry of Agriculture and of State/UT Governments. Afforestation schemes provide for the necessary maintenance of plantations. Other protective measures are also undertaken by the State/UT Governments.

#### Environmental Projects

2575. SHRI RAJENDRA AGNIHOTRI : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the details of centrally aided environmental projects launched in Uttar Pradesh for the improvement of environment during last three years, year-wise;

(b) the extent of achievement made in this regard; and

(c) the details of projects to be launched in the near future in the State?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) and (b) Details of centrally aided environmental projects launched during the last three years in Uttar Pradesh for the improvement of environment alongwith achievements made, both financial and physical, are given in the enclosed statement.

(c) All the ongoing projects are likely to be continued in the near future in the State.